

### Allotment of Government accommodation to house owners

6579. SHRI RAM NIHOR RAI : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the Government employees having own houses at their service stations are entitled for allotment of Government accommodation;

(b) if so, on what grounds; and

(c) if not, the reasons for allotting Government accommodation in Delhi or elsewhere to such employees?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON) : (a) As per the existing policy of the Government house owning officers are also eligible for allotment of Government accommodation as and when the turn matures. However, depending upon the range of rental income from their houses, different rates of licence fee have been prescribed for the Government residential accommodation allotted to them.

(b) and (c). House owners at their stations of posting have been made eligible because discontinuance of such facility would discourage the Government employees from construction of private houses which would be against the housing policy of Government.

### Fertilizer Plants

6580. SHRI SHIV SHARAN VERMA : Will the Minister of CHEMICALS and FERTILIZERS be pleased to state :

(a) whether Government have received proposals to set up new gas based fertilizer plants particularly in U.P. and in the North Eastern Region;

(b) if so, the details thereof; and

(c) the time by which the proposals will be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILISERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO) : (a) to (c). As per Industrial Policy Statement of July, 1991, industrial licensing has been abolished for the fertilizer industry. An entrepreneur can set up a fertilizer plant anywhere in India subject to environmental clearance. However, M/s Reliance Assam Petrochemicals Limited have submitted a proposal for allocation of gas to set up an ammonia-urea plant in Assam at an estimated cost of Rs. 1100 crores for manufacturing of 726,000 tonnes of urea per annum. The Ministry of Petroleum and Natural Gas has been requested to allocate gas for this project.

Two gas-based plants are already under implementation in U.P., one at Aonla and the other at Shahjahanpur to produce 7.26 lakh MT urea per annum each.

### Espionage incident in ISRO

6581. SHRI SHARAD YADAV :  
SHRI SUSHIL CHANDRA VARMA :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Government have taken up the issue of espionage incident detected in ISRO, with the Government of Maldives; and

(b) if so, the details thereof and the results achieved thereby?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI PRANAB MUKHERJEE) : (a) Yes, Sir.

(b) It has been conveyed to Government of Maldives that the two Maldivian nationals implicated in the case have violated certain Indian laws and that information sought from the Government of Maldives in this regard was essential in completing the investigation. The Government of Maldives has agreed to the despatch of the information.

[Translation]

### National Working Group on Power Sector

6582. SHRI SANTOSH KUMAR GANGWAR : Will the Minister of POWER be pleased to state :

(a) whether the National Working Group on Power Sector is opposing the entry of multinational companies/corporations in the field of energy; and

(b) if so, the details in this regard and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI URMILABEN CHIMANBHAI PATEL) : (a) and (b). National Working Group on Power Sector in their letter addressed to Members of Parliament regarding the new power policy of the Government of India have raised various issues on the private power policy including foreign investment in this sector. All the issues raised by them have been replied in a publication brought out by the Ministry of Power "The Legal and Policy Framework of Private Power Development—Facts and clarifications" which was widely circulated including among the Members of Parliament.

[English]

### Building of Hospitals Abroad

6583. SHRI P.C. THOMAS : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the total investment of the Government in regard to setting up of Indira Gandhi Memorial Hospital in Maldives;

(b) whether the Government have built such hospitals in other countries; and

(c) if so, the details thereof?